

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

OA.NO.170/01323/2015

DATED THIS THE 7th DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH.... MEMBER (J)

HON'BLE SHRI PK.PRADHAN..... MEMBER(A)

Channaiah,
S/o Hanumanthaiah,
aged 60 years,
Working as Trackman (Retd),
South Western Railway ,
Bangalore.
R/o No.18, Singanahalli Post,
Kasaba Hobli, Gubbi Taluk,
Tumkur District. 572216,
Karnataka State.

(By Advocate NR.Naik & Associates)

Vs

1.The Deputy Director
Estt (P& A II), Railway Board,
New Delhi.

2.The Divisional Personnel Officer,
South Western Railway,
Engineering Department,
Bangalore – Karnataka.

3.Union of India represented by
Chairman, Railway Board,
New Delhi

...Respondents

(By Shri N.Amaresh, Railway Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Learned counsel for the applicant seeks permission to withdraw the OA , as the matter has already been settled by the Hon'ble Supreme Court. Allowed. OA is dismissed as withdrawn. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

